

**SPECIAL BENCH**

**ITEM NO. 125**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP No. 08/ALD/2021**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI KAUSHALENDRA KUMAR SINGH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December,  
2022, 02:30 pm**

<b>NAME OF THE COMPANY</b>	<b>AJAY KUMAR SRIVASTAVA &amp; ORS V/S M/S MAA GAYATRI STONE WORKS PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>241/242 OF COMPANIES ACT 2013</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Amitabh Agarwal, Adv.

: *For the Petitioner*

Sh. Abhishek Mishra, Adv.

: *For the Respondent No.1-4*

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned to  
05<sup>th</sup> January, 2023.

*— Sd —*

**Dr. R.C. Srivastava  
(Court Officer)**

**05<sup>th</sup> December, 2022**

*Priya Agarwal  
(Stenographer)*